## Central Administrative Tribunal Principal Bench: New Delhi

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CP 293/97 in OA 2180/91

New Delhi, this the 6th day of January, 199%

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri S. P. Biswas, Member (A)

- Rajesh Kumar Bhatnagar, Ex. Volunteer Ticket Collector,
- 2. Ghanshyam Sharma,
  Ex. Volunteer Ticket Collector,
  R/25-e Pocket III,
  Mayur Vihar, Delhi.

..Petitioners

(By Advocate: Shri B.L. Madhok proxy for Sh. B.S.Mainee)

Versus

- Shri D.P. Tripathi, Secretary, Ministry of Railway, Rail Bhawan, Raisina Road, New Delhi.
- Shri N.Kirti Vasan, General Manager, Western Railway, Churchgate, Mumbai.
- 3. Shri Raj Kumar, Divisional Railway Manager, Western Railway, Kota (Rajasthan) .... Respondents

(By Advocate: Shri D.S.Mahendru proxy for Sh. P.S. Mahendru)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J) -

Counsel for the petitioner says that the needful has already been done and in the circumstances this Contempt Petition has become infructuous. Therefore, this Contempt Petition is dismissed having become infructuous.

(S.P.Biswas)

Member (A)

(Dr. Jose P. Verghese) Vice-Chairman (J)

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